

Central Administrative Tribunal
Principal Bench, New Delhi

OA No. 3171/2017

New Delhi, this the 12th day of March, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.Mohd. Jamshed, Member (Administrative)

Niharika D/o Sh. Indarjit Banaudha
R/o 16/78 IIIrd Floor,
Subhash Nagar, New Delhi.

-Applicant

(By Advocate: Mr.H.S.Dahiya)

Versus

1. Govt. of National Capital Territory of Delhi
Through Chief Secretary
New Secretariat, New Delhi
2. Delhi Subordinate Services Selection Board,
Through Chairman,
FC-18, Institutional Area,
Karkardooma, Delhi-110092
3. South Municipal Corporation of Delhi
Through Commissioner
MCD Building, City Zone,
Asaf Ali Road, New Delhi-110002. – Respondents

(By Advocate: Mr. Sangeeta Rai)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Learned counsel for the applicant submits that he wants to withdraw the OA as it has become infructuous. Accordingly, this OA dismissed as having become infructuous.

**(Mohd. Jamshed)
Member(A)**

**(S.N. Terdal)
Member (J)**